

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 03rd day of February 2003.

Original Application no. 1330 of 1996.

Hon'ble Mr. Justice RRK Trivedi, Vice-Chairman
Hon'ble Maj Gen KK Srivastava, Member (A).

Kashi Nath Singh, s/o late Sri Ramanand Singh,
Northern Eastern Railway, General and Mechanical Depot
(Forms and Stationery), Gorakhpur.

... Applicant

By Adv : Sri S Pandey

Versus

1. Union of India through Deputy Controller Store (Depot),
N. E. Rly., Gorakhpur.
2. Controller of Stores,
N.E. Rly.,
Gorakhpur.
3. General Manager, N.E. Rly.,
Gorakhpur.

... Respondents

By Adv : Sri A Tripathi

ORDER

Hon'ble Mr. Justice RRK Trivedi, VC.

By this OA, filed under section 19 of the A.T. Act, 1985,
the applicant has prayed to set aside the order dated 30.10.1995
by which the applicant was communicated that he was not found
fit for promotion in DSK I in the Pay Scale of Rs. 2000-3200.

2. Learned counsel for the applicant has submitted that
the applicant has been subsequently promoted as DSK I in the
revised pay scale under restructuring scheme. The only grievance
of the applicant now remains about his seniority and consequential
benefits for which it is proposed that the applicant shall


...2/-


2.

approach respondent no. 2, Controller of stores, for which he may be given liberty to file representation which shall be considered and decided within specified time.

3. The OA is accordingly disposed of finally with the liberty to the applicant to approach respondent no. 2 by filing representation for the relief advised by his counsel. If representation is so filed, it shall be considered and decided by respondent no.2 within a period of 3 months from the date of communication of this order by a reasoned and speaking order.

4. There shall be no order as to costs.


Member A


Vice-Chairman

/pc/